

[Shri Srikant Jena]

II. A copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Pharmaceuticals) and Hindustan Antibiotics Limited (HAL), for the year 2013-14.

[Placed in Library. *See* No. L.T. 8957/15/13]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Pharmaceuticals) and Karnataka Antibiotics and Pharmaceuticals Limited (KAPL), for the year 2013-14.

[Placed in Library. *See* No. L.T. 8956/15/13]

...(Interruptions)...

Explanatory Memorandum

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Sir, on behalf of my colleague Shri Namu Narain Meena, I lay on the Table, under article 281 of the Constitution of India, a copy (in English and Hindi) of the Explanatory Memorandum on the Action taken Note relating to Expansion of Scope of Justice Grant recommended by the Thirteenth Finance Commission (FC-XIII).

[Placed in Library. *See* No. L.T. 8972/15/13]

...(Interruptions)...

I. Accounts (2009-10 to 2011-12) of various Universities and related papers.

II. Report and Accounts (2007-08, 2010-11 and 2011-12) of various Authorities, Shiksha Abhiyans, Parishad, Councils and related papers.

SHRI RAJEEV SHUKLA: Sir, on behalf of my colleague Shri Jitin Prasada, I lay on the Table —

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 31 of the Central Universities Act, 2009:—

- (a) Annual Accounts of the Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh, for the year 2011-12, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 9090/15/13]

- (b) Annual Accounts of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh, for the year 2010-11, and the Audit Report thereon.

[Placed in Library. *See* No. L.T. 9091/15/13]

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

- (2) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Accounts of Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2011-12, and the Audit Report thereon, under sub-section (4) of Section 34 of the Rajiv Gandhi University Act, 2006.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. *See* No. L.T. 9089/15/13]

- (ii) (a) Annual Accounts of the Visva-Bharati, Santiniketan, for the year 2011-12, and the Audit Report thereon, under sub-section (4) of Section 36 of the Visva-Bharati Act, 1951.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. *See* No. L.T. 9101/15/13]

- (iii) (a) Annual Accounts of the Puducherry University, Puducherry, for the year 2009-10, and the Audit Report thereon, under sub-section (4) of Section 30 of the Puducherry University Act, 1985.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. *See* No. L.T. 9102/15/13]

[Shri Rajeev Shukla]

II. (i) (a) Annual Report and Accounts of the State Education Mission Authority of Meghalaya implementing the Sarva Shiksha Abhiyan, Meghalaya, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. *See* No. L.T. 9079/15/13]

(ii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Authority, Punjab, Chandigarh, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. *See* No. L.T. 9078/15/13]

(iii) (a) Annual Report and Accounts of the UT of Puducherry Mission Authority, Rashtriya Madhyamik Shiksha Abhiyan Puducherry, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. *See* No. L.T. 9106/15/13]

(iv) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan Implementation Society, UT of Dadra and Nagar Haveli, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. *See* No. L.T. 9083/15/13]

- (v) (a) Annual Report and Accounts of the State Society of Tripura implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Tripura, for the year 2011-12, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. *See* No. L.T. 9085/15/13]

- (vi) (a) Annual Report and Accounts of the Mizoram Sarva Shiksha Abhiyan Mission, Aizawl, for the year 2007-08, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. *See* No. L.T. 9109/15/13]

- (vii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Rajya Mission, Tripura, Agartala, for the year 2010-11, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. *See* No. L.T. 8802/15/13]

- (viii) (a) Annual Report and Accounts of the Maharashtra Prathamik Shikshan Parishad, Mumbai, for the year 2010-11, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. *See* No. L.T. 9108/15/13]

- (ix) (a) Annual Report and Accounts of the Himachal Pradesh School Education Society-cum-Sarva Shiksha Abhiyan-State Mission Authority, Shimla, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.

[Placed in Library. *See* No. L.T. 9110/15/13]

- (x) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan of the Uttarakhand Sabhi Ke Liye Shiksha Parishad, Dehradun, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.

[Placed in Library. *See* No. L.T. 9099/15/13]

- (xi) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Society, Nagaland, Kohima, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.

[Placed in Library. *See* No. L.T. 8480/15/13]

- (xii) (a) Annual Report and Accounts of the State Society implementing the Rashtriya Madhyamik Shiksha Abhiyan, Kerala, for the year 2010-11, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.

[Placed in Library. See No. L.T. 9049/15/13]

- (xiii) (a) Annual Report and Accounts of the Rajasthan Council of Secondary Education implementing Rashtriya Madhyamik Shiksha Abhiyan, Jaipur, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above.

[Placed in Library. See No. L.T. 9087/15/13]

- (xiv) (a) Annual Report and Accounts of the Madhya Pradesh Madhyamik Shiksha Abhiyan Samiti implementing the Rashtriya Madhyamik Shiksha Abhiyan, Bhopal, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Samiti.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above.

[Placed in Library. See No. L.T. 9100/15/13]

- (xv) (a) Annual Report and Accounts of the Gujarat Council of Secondary Education (GCSE) implementing the Model School Project, Gandhinagar, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above.

[Placed in Library. See No. L.T. 9086/15/13]

...(Interruptions)...